THE ODISHAAPPROPRIATION ACT, 2016

TABLE OF CONTENTS

PREAMBLE

SECTIONS

- 1. Short Title.
- Issue of Rs.98416,92,64,000 out of the Consolidated Fund of the State of Odisha for the financial year, 2016-2017.
- 3. Appropriation.
- 4. THE SCHEDULE.

EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 861, CUTTACK, TUESDAY, MAY 17, 2016 / BAISAKHA 27, 1938

LAW DEPARTMENT

NOTIFICATION

The 17th May, 2016

No.4586—I-Legis-12/2016/L.—The following Act of the Odisha Legislative Assembly having been assented to by the Governor on the 17th May, 2016 is hereby published for general information.

ODISHA ACT 5 OF 2016

THE ODISHAAPPROPRIATION ACT, 2016

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ODISHA FOR THE SERVICES OF THE FINANCIAL YEAR, 2016-2017.

BE it enacted by the Legislature of the State of Odisha in the Sixty-seventh Year of the Republic of India as follows:—

Short title.

O d s

Issue of Rs.98416.92.64.000 out of the Consolidated Fund of the State of Odisha for the financial year. 2016-2017.

Appropriation,

- 1. This Act may be called the Odisha Appropriation Act, 2016.
- 2. From and out of the Consolidated Fund of the State of Odisha there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of ninety eight thousand four hundred sixteen crores, ninety two lakhs and sixty four thousands runees towards defraying several charges which will come in course of payment during the financial year, 2016-2017 in respect of the services and purposes specified in column (2) of the Schedule.
- 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Odisha by this Act shall be appropriated for the services and purposes expressed in the Scheduled . in relation to the said financial year.

THE SCHEDULE

(See settlons 2 and 3)

(1) (2)			(3)			
			Sums not exceeding			
No of vot			Voted by the Assembly	Charged on the Consolidated Fund	Totał	
			Řs.	Rs.	Rs.	
I.	Expenditure relating to the Home Department.	Revenue Capital	3481,64,30,000 257,93,02,000	65.00,53.000	3546,64,83,000 257,93:02,000	
2.	Expenditure relating to the General Administration Department.	Revenue Capital	143,51,90,000 86,76,05,000	13,63,35,000 1,000	157,15,25,000 86,76,06,000	
3	Expenditure relating to the Revenue and Disaster Management Department.	Revenue Capital	4999,96,26,000 70,98,00.000	40.04,000	5000,36,30,000 70,98,00,000	
4.	Expenditure relating to the Law Department.	Revenue Capital	260,06,73,000 5,00,00,000	5,00,000	260,11,73,000 5,00.00,000	
5.	Expenditure relating to the Pinance Department.	Revenue Capital	11539,38,86,000 161,34,43,000	7,00.03,000	11546,38.89,000 161.34.43.000	
6.	Expenditure relating to the Commerce Department.	Revenue Capital	67,03,83,000 · 13,30,00,000	25,000	67,04,08,000 13,30,00,000	
7.	Expenditure relating to the Works Department.	Revenue Capital	2156,48,49.000 2370,18,00,000	4,95,20,000 1,00,00,000	2161,43,69,000 2371,18,00,000	
8.	Expenditure relating to the Odisha Legislative Assembly.	Revenue Capital	34,68,99,000 55,73,000	39.06.000	35,08.05,000 55,73,000	
9,	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue Capital	953.05.78.000 2,50,00,000		953,05,78,000 2,50,00,000	
10.	Expenditure relating to the School and Mass Education Department.	Revenue Capital	11186,25,56, 00 0 51,49,12,000	10,01,000	11186,35,57,000 51,49,12,000	
11.	Expenditure relating to the Scheduled Tribes and Scheduled Caste Development, Minorities and Backward Classes Welfare Department.	Revenue Capital	2320,00,25,000 517,11,54,000	15,000	2320,00,40,000 517,11,54,000	
12.	Expenditure relating to the Health and Family Welfare Department	Revenue Capital	4054,39,49,000 739,00, 00 ,000	57,50, 000	4054,96.99,000 739,00,00,000	

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	(1) (2)		(3)			
			Sums not exceeding			
No of vot	services and purposes		Voted by the Assembly	Charged on the Consolidated Fund	Total	
			Rs.	Rs.	Rs.	
13.	Expenditure relating to the Housing and Urban Development Department.	Revenue Capital	2896,70,58,000 464,87,94,000	2.51.51,000	2899,22,09,000 464,87,94,000	
14.	Expenditure relating to the Labour & Employees State Insurance Department.	Revenue Capital	96,15.12.000 2,50.00.000		96,15,12,000 2.50,00,000	
15.	Expenditure relating to the Sports and Youth Services Department.	Revenue Capital	46,90,28,000 38,75,00,000	1,00,000	46,91,28,000 38,75,00,000	
16.	Expenditure relating to the Planning and Convergence Department.	Revenue Capital	614,75,20,000 202,50,00,000		614.75.20,000 202,50,00,000	
<i>(7.</i>	Expenditure relating to the Panchayati Raj Department.	Revenue Capital	8437,94,68,000 25,00,00,000	5,00.00,000	8442,94,68,000 25,00,00,000	
18.	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	1.85,18.000	5,00,000	1,90.18,000	
	Expenditure relating to the Industries Department.	Revenue Capital	93.26,79,000 1.000		93,26.79,000 1,000	
20.	Expenditure relating to the Water Resources Department.	Revenue Capital	1993,18,08,000 5253,85.62,000	2,30.03.000 12,23.40.000	1995,48,11,000 5266,09,02,000	
21:	Expenditure relating to the Transport Department.	Revenue Capital	88,64,73,000 295,50,01,000	3.50,000	88,68,23,000 295,50,01,000	
	Expenditure relating to the Forest and Environment Department.	Revenue Capital	601,24,78,000 4,00,00,000	17,00,000	601,41,78,000 4,00,00,000	
	Expenditure relating to the Department of Agriculture and Furmers' Empowerment.	Revenue Capital	3403,17,61,000 243,20,02,000	3.81,000	3403,21,42,000 243,20,02,000	
24.	Expenditure relating to the Steel and Mines Department.	Revenue Capital	84,36,24,000 1,00,00,000		84,36,24,000 1,00,00,000	

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- ((2)			3)	
•		Sums not exceeding			
No. of vote	•		Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
25.	Expenditure relating to the Information and Public Relations Department.	Revenue Capital	67,43,40,000 4,00.00,000	2,00.000	67,45,40,000 4,00,00,000
26.	Expenditure relating to the Excise Department.	Revenue Capital	73.14.37.000 5.00.00.000	7.00.000	73.21.37,000 5.00.00.000
27.	Expenditure relating to the Science and Technology Department.	Revenue	61,50,55,000	. <u></u>	61.50.55.000
28.	Expenditure relating to the Rural Development Department.	Revenue Capital	2571.66,15.000 3920.40,00.000	10.00.000 20.00,000	2571,76,15,000 3920,60,00,000
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue Capital	23,92,48,000	7,89.89,000 5,00,00,000	31,82,37,000 5,00,00,000
30.	Expenditure relating to the Energy Department.	Revenue Capital	31.43.56.000 2769,68.77.000		31,43,56,000 2769,68.77.000
31.	Expenditure relating to the Handlooms, Textiles & Handlorafts Department.	Revenue Capital	148,81.76,000 70,00,00,000		(48,81,76,000 70,00,00,000
32.	Expenditure relating to the Tourism and Culture Department.	Revenue Capital	126,46,41,000 116,92,96,000	3,00.000	126,49,41,000 116,92,96,000
33.	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue Capital	559,81,52,000 123,67,97,000	1.000	559,81,53,000 123,67,97,000
34,	Expenditure relating to the Co-operation Department.	Revenue Capital	1526,22,51,000 297,00,11,000		1526,22,51,000 297,00,11,000
35.	Expenditure relating to the Public Enterprises Department.	Revenue	4,49,39,000	. ′ "	4.49.39.000
36.	Expenditure relating to the Women and Child Development Department.	Revenue Capital	2788,09.54.000 1,000	60.000	2788.10.14.000 1.000

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	(1)	(2) .	(3)				
	- · · · ·	. 1		Sums not exceeding			
No. of vote	,		-	Voted by the Assembly	Charged on the Consolidated Fund	Total	
				Rs.	Rs.	Rs.	
37.	Expenditure re- to the Electroni Technology D	ics & Information	Revenue	130.62,98,000		130,62.98.000	
38.	Expenditure reto the Higher E	lating Education Department.	Revenue Capital	2125,99,87,000 71,50,00,000		2125,99.87,000 71.50.00,000	
39.	Expenditure relating to the Skill Development & Technical Education Department.		Revenue Capital	242.72,12.600 388.40,62,000		242,72.12,000 388,40.02,000	
40.	Expenditure re to the Micro, S Department.	lating mall & Medium Enterprises	Revenue Capital	101,68,82,000	· · ·	101,68.82,000 10,00.02,000	
41.		lating ent of Social Security & of Persons with Disability.	Revenue	1907,04,34,000	1.00.000	1907,05.34,000	
	Expenditure relating to the Interest Payment.		Revenue	<u>.</u> .	4650,00,00,000	4650,00,00,000	
	Expenditure relating to the Internal Debt of the State Government.		Capital		2235.20.70.000	2235,20,70,000	
	Expenditure relating to the Loans and Advances from the Central Government.		Capital		773,18,23,000	773,18,23,000	
	Total	Revenue Account	1.	72045,79,48,000	4760,36,47,000	76896,15,95,000	
	, r Drivi	Capital Account	:	18583,94.35.000	3026,82,34,000	21610,76.69,000	
		GRAND TOTAL	:	90629,73,83,000	7787,18.81,000	98416,92,64,000	

By Order of the Governor

B, P. ROUTRAY

Principal Secretary to Government